## IN THE HIGH COURT OF JAMMU AND KASHMIR AT SRINAGAR

## (THROUGH VIRTUAL MODE)

WP (C) No. 884/2020 CM No. 1923/2020

Mohammad Iqbal Mir & Anr.

...Petitioner(s)

Through: Mr. T.A. Lone, Advocate.

Vs.

Union Territory through Director General of Police & Ors.

...Respondent(s)

Through: None

**CORAM:** Hon'ble Mr. Justice Sanjay Dhar, Judge

(Through Video Conferencing from Jammu wing of the

High Court)

(ORDER) 19.06.2020

Appearance of the respondents to await.

List again on 6<sup>th</sup> of July, 2020. Till then interim direction to continue.

(Sanjay Dhar) Judge

Srinagar 19.06.2020 "Bhat Altaf, PS"